

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2679  
ANSWERED ON:10.08.2010  
DRIVING TEST ON SIMULATORS  
Thamaraiselvan Shri R.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government is considering to make amendment to the Motor Vehicles Act to allow driving tests to be carried out on fully automated simulators;
- (b) if so, the details thereof;
- (c) whether many State Governments have made requests in this regard; and
- (d) if so, the details thereof and the reaction of the Union Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b) The Motor Vehicles Act, 1988 does not prohibit the use of simulator by the licensing authorities in the States for testing the skill of a prospective driver.
- (c) No, Sir.
- (d) Does not arise.